

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-105/2001/686/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aminur Rahman,  
Special Judge, CBI, Assam,  
Addl. Court No. 3, Guwahati.

Dated Guwahati the 29<sup>th</sup> January, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/54/E dtd. 24.01.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **half day casual leave on 24.01.2024**, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati, and in his absence, the Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-105/2001/687-689/A, dated 29.01.2024**

Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**